

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SURA LEATHERS PVT LTD Date of Commencement of Liquidation: 25-02-2020; List of Stakeholders as on Date: 31-03-2021; Name of IP: Mr. Duraisamy V; Process Number: 1; Last 5 digit of registration number: 11862

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	5738670	1	5738670	0	0	0	NA
2	Liquidation costs incurred till date	1	1638226	1	1638226	0	0	0	NA
3	Secured financial creditors	1	236272804	1	236272804	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	70656807		70656807	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	56	102825052	56	6098648	0	96726404	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	3822947	1	3822947	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	21	73071232	19	57756118	0	15315114	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		82	494025738	79	381984220	0	112041518	0	